

(a) whether Government propose to take necessary steps for strengthening, upgrading and expanding agricultural marketing facilities in the State of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the details of fund allocated by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO): (a) and (c) The Directorate of Marketing and Inspection (DMI), and attached office of this Ministry, has been taking various steps for bringing about an integrated development of marketing of agricultural produce in the country. The main activities of DMI relate to promotion of standardisation and grading of agricultural produce, marketing research, surveys and planning, and provision of training facilities for employees of State Governments on regulation and management of Agricultural Produce Markets. Recently, a Central Sector Scheme for Agricultural Marketing Information Network has been approved for bringing about improvements in the present market information system by establishing a nation-wide information network for speedy collection and dissemination of market information/data for their efficient and timely utilisation. Under this scheme, all important Agricultural Produce Markets and State Agricultural Marketing Boards/ Department all over the country, including those in the State of Uttar Pradesh, will be linked up through computer network.

**Central Scheme for Promotion and Development
Agricultural Sector in U.P.**

4877. PROF. M.M. AGARWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have formulated and implemented any Central scheme for promotion and development of agriculture sector in the State of Uttar Pradesh;

(b) if so, the details thereof;

(c) what steps are being taken by Government to give some incentives to small and marginal farmers of the State; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO): (a) and (b) Yes, Sir, the list of major Central

Sector/Centrally Sponsored Schemes being implemented in Uttar Pradesh for the development of agriculture is given in the annexed Statement.

(c) and (d) Some of the specific measures taken by the Government to provide incentives and concessions to small and marginal farmers in all States including in Uttar Pradesh are the following:—

- (1) Subsidy 11790 per cent of the cost subject of a ceiling of Rs. 25000 per hectare for installation of sprinkler irrigation system and drip irrigation system under various crop oriented production programmes.
- (2) Assistance to the extent of 50 per cent of the cost of the improved farm implements or Rs. 1500 per equipment which ever is less under the Oilseed Production Programme.
- (3) Subsidy of 50 per cent on premium under the Rashtriya Krishi Bima Yojana.

Statement

List of Major Central Sector/Centrally Sponsored Schemes implemented in Uttar Pradesh

Sl. No.	Name of the Schemes
1.	Integrated Cereal Development Programme for Rice Based Cropping System Areas (ICDP-Rice)
2.	Integrated Cereal Development Programme for Wheat Based Cropping System Areas (ICDP-Wheat)
3.	Technology Mission on Cotton (formerly Intensive Cotton Development Programme (ICDP-Cotton)
4.	Special Jute Development Programme
5.	Sustainable Development of Sugarcane Based Cropping System
6.	Oilseed Production Programme
7.	Scheme for foundation and Certified Seed production of Vegetable crops
8.	Exchange of farmers within the country
9.	National Pulses Development Project
10.	Accelerated Maize Development Programme
11.	Use of Plastics in Agriculture

Sl. No.	Name of the Schemes
12.	Development of Commercial Floriculture
13.	Development of Mushroom
14.	Integrated Development to Tropical, Arid Temperate Zone Fruits
15.	Development of Root & Tuber Crops
16.	Development of Vegetables
17.	Integrated Development of Spices
18.	Non Overdue Cover Scheme
19.	Balanced and Integrated use of Fertilisers
20.	Promotion of Agricultural Mechanisation among small farmers
21.	Nation Watershed Development Project for Rainfed Areas (NWDPR)
22.	Soil Conservation in Catchments of River Valley Project and Flood Prone Areas
23.	Reclamation and Development of Alkali (Usuar) Soils
24.	Strengthening of State Land Use Boards
25.	Investment in Debentures of LDBs
26.	Agri. Credit Stabilisation Fund
27.	Farmer Scientist interaction
28.	Special Scheme for SC/ST
29.	Assistance to weaker section cooperative
30.	Assistance to Womens Cooperatives
31.	Improvement of Crop Statistics
32.	Livestock Census

Food Development Fund

†4878. DR. D. MASTHAN:
SHRI KAPIL SIBAL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government had taken a decision to set up a Food Development Fund;

(b) if so, when the said decision was taken and whether the same has since been implemented;

†Original notice of the question was received in Hindi.